

OFFICE OF THE DISTRICT & SESSIONS JUDGE, (HQs) : DELHI

No. 71661-71806 /Sty.Store/Genl (C)

Dated 12/11/18

CIRCULAR

Reference is hereby invited towards the earlier circular no. 66219-66359/Sty. Store/Genl (C) dated 20/10/2018 issued by this office. It is, once again, requested to return the old paper shredder machine against proper receipt to the Store Assistant in the Stationery Store, Room No. 154 - A, Tis Hazari Court, Delhi in order to propose the same before the Condemnation Board to declare them condemned and auction as the old paper shredder machine have already outlived and have its stipulated life span.

In case of non-returning of old paper shredder machines, the concerned Ld. judicial officer (s) have to submit the report to the undersigned to the effect that the old paper shredder machine lying with them, is working properly and having in good condition and as such no need to be condemned, within a week positively.

In the event of non submission of aforesaid report, it would be presumed that the paper shredder machine (earlier issued) is in working condition and needs not to be condemned.

(BHUPESH KUMAR) 13/11/18

Officer-in-Charge

Additional District & Sessions Judge

General Branch (Central)

Tis Hazari, Delhi

No. 71666-71806 /Sty.Store/Genl.

Dated 13/11/18

Copy forwarded for information and necessary action to:-

All the Judicial Officers, posted at Central and West District, Tis Hazari Courts, Delhi.

P.S. to the Ld. District & Sessions Judge (HQs), Tis Hazari, Delhi

P.S. to the Ld. District & Sessions Judge (West), Tis Hazari, Delhi

Branch Incharge, General Branch (Central), Tis Hazari Courts, Delhi

Web site committee (Central) Tis Hazari Courts, Delhi to upload the same on the official website.

(BHUPESH KUMAR) 13/11/18

Additional District & Sessions Judge

General Branch (Central)

Tis Hazari Courts, Delhi